

लिखाई और विद्युत मंत्रालय में उपयुक्ती (श्री बैजनाथ कुरील) एक विवरण सभा-पटल पर रखा जाता है। [प्रंथालय में रखा गया। देखिए संख्या LT-3116/72]

प्लेडिंग कार्डों (ताश) का आयात

8004 श्री अम्बेश क्या विदेश व्यापार मंत्री यह बताने का कृपा करेंगे कि

(क) क्या प्लेडिंग कार्डों (ताश) का अब भी विदेशों से आयात किया जा रहा है, और

(ख) यदि हाँ, तो गत तीन वर्षों में वर्षवार किन्तम मूल्य के प्लेडिंग कार्डों (ताश) आयात किये गये ?

विदेश व्यापार मंत्रालय में उपयुक्ती (श्री ए० सी० जार्ज) (क) वर्ष 1971-72 (नवम्बर, 1971 तक) के दौरान ताश के कार्डों आयात नहीं किये गये। नवम्बर, 1971 के बाद के आयात आँकड़े उपलब्ध नहीं हैं।

(ख) वर्ष 1968-69, 1969-70 तथा 1970-71 के दौरान क्रमशः 16 हजार रु०, 14 हजार रु० और 3 हजार रु० मूल्य के ताश आयात किए गये।

Loss of Jute Export Earning due to Power shortage in West Bengal

8005 SHRI RAMKANWAR Will the Minister of FOREIGN TRADE be pleased to state

(a) the total loss of export earning as a result of difficulties in the functioning of Jute mills due to the shortage of power supply in West Bengal, and

(b) the action taken or proposed to be taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) (a) During the year 1971 and the period January-April, 1972, the loss of foreign exchange on account of short-

age of power in West Bengal is roughly estimated by the jute industry at Rs 42 crores and Rs 0.5 crore respectively

(b) West Bengal Government have set up a High Power Committee to study situation and regulate consumption of electricity by various consumers. State Government are fully seized of the problem and are doing all they can to bring about improvement

Delay in Execution of Agreement with Private Sidings

8006 SHRI AZIZ IMAM Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No 1264 on the 28th March, 1972 regarding financial loss to Railways due to non-execution of agreement with sidings and state whether heavy amount of shunting charges, demurrage charges and freight charges are due to be recovered from the siding owners on Allahabad Division and if so, the amount due against each siding and the reasons for delay in realising the dues ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) Information is being collected and will be laid on the Table of the Sabha

Termination of Vending Contract at Fatehpur Station

8007 SHRI AZIZ IMAM Will the Minister of RAILWAYS be pleased to state

(a) whether the Vending Contract at Fatehpur was ordered for termination by the Divisional Superintendent, Allahabad during 1971 and 1972,

(b) whether the orders of termination have been carried out and

(c) if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) The Divisional Superintendent Allahabad passed order on 25.1.1972 to terminate the vending contract of M/S Chandan Lal Brij Bahadur

(b) No